

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.10.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------|--|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 834 of 2021 | Department of Goods and Services Tax & Anr. Vs. Raj Oil Mills Ltd. | Aaditya Pande | |
| 2. | Comp. App. (AT) (Ins) No. 835 of 2021 | Siddhartha Shankar Dey Vs. Emerald Tourist Home Pvt. Ltd. | Mani Bhushan Sinha | |
| 3. | Comp. App. (AT) (Ins) No. 836 of 2021 | Joint Commissioner of State Tax Vs. Shree Vindhya Cast Coasters Ltd. & Anr. | Aaditya Pande | |
| 4. | Comp. App. (AT) (Ins) No. 845 of 2021 | Ramkrishna Forgings Ltd. Vs. Ravindra Loonkar Resolution Professional of ACIL Ltd. & Anr. | Raveena | |
| 5. | Comp. App. (AT) (Ins) No. 859 of 2021 | Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd. | Kartik Nagarkatti | |

For Directions

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| 6. | Comp. App. (AT) (Ins) No. 1244 of 2019 | Shalini Singhal & Ors. Vs. Rahul Singh & Ors. With | Suruchi Aggarwal | Rudreshwar Singh-R3 Aditi Sinha-R1 & R2 Aditya Dewan Amit Singh |
| 7. | Comp. App. (AT) (Ins) No. 1249 of 2019 | Sanjeev Abrol Vs. Rahul Singh & Ors. | Rudreshwar Singh | Aditi Sinha-(R1 & R2) Snehit Choudhary |

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| 8. | Comp. App. (AT) (Ins) No. 85-86 of 2020 | Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade | G. Aniruth Purusothaman | Jatin Zaver |
| 9. | Comp. App. (AT) (Ins) No. 587 of 2020 | Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd. | Misha | Kartikeya Jaiswal Ashly Cherian-RP Anisha Mahajan-R1 |
| 10. | Comp. App. (AT) (Ins) No. 532 of 2021 | Sanket Sandeep Chinchankar Vs. Alpine Stampings & Ors. | Mithun Shashank | Agam H Maloo-RP Rakesh Tulsyan |

For Admission (After Notice)

| | | | | |
|-----|---|--|-------------------|---|
| 11. | Comp. App (AT) (Ins) No. 150 of 2019 | Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd. | Sumant Bharadwaj | Narender Singh Yadav Mukesh Kr. Verma |
| 12. | Comp. App. (AT) (Ins) No. 76 of 2021 | Canara Bank Vs. Valley Iron & Steel Co. Ltd. | Anju Jain | Jitender Singh S.D. Singh Drabesh Jha Shweta Sinha |
| 13. | Comp. App. (AT) (Ins) No. 480 of 2021 | Gurpreet Singh Chadha & Ors. Vs. International Recreation and Amusement Ltd. Through Resolution Professional & Ors. | Siddharth Banthia | Nizam Khan Abhishek Anand Kumar Anurag Singh-R1 Nilotpall Shyam-R2 Ayandeb Mitra |
| 14. | Comp. App. (AT) (Ins) No. 510 of 2021 | Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) | Stuti Chopra | |
| 15. | Comp. App. (AT) (Ins) No. 512 of 2021 | Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr. | Himanshu Satija | Himanshu Yadav -R2 |
| 16. | Comp. App. (AT) (Ins) No. 692 of 2021 | Believe Solutions Services Vs. Shalu Khanna, Liquidator M/S. JMD Oils Pvt. Ltd. & Anr. | Chandan Mishra | Gautam Singhal-R1 |
| 17. | Comp. App. (AT) No. 17 of 2021 | Precious Energy Services Ltd. Vs. The Regional Director North-Western Region Ministry of Corporate Affairs | Gaurav H Sethi | Sanjiv Kumar Jain Ankit Shah |

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|------------|-----------------------------------|--|-----------------|--|
| 18. | Comp. App. (AT) No. 61 of 2021 | SLV Security Services Pvt. Ltd. Vs. Vishal Swara & Anr. | Aayush Malhotra | Pulkit Deora-R1 & R2 Arnan Vidarthi Vishal Swara |
| 19. | Comp. App. (AT) No. 95 of 2021 | Pankaj Kumar Mishra Vs. The Registrar of Companies, Mumbai | Saurabh Agrawal | |

For Hearing

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|------------|--|---|------------------|---|
| 20. | Comp. App. (AT) (Ins) No. 130 of 2021 Part Heard | Avneesh Kumar Singh Vs. Indian Delco Pvt. Ltd. | Prateek Gupta | Anish Gupta |
| 21. | Comp. App. (AT) (Ins) No. 297 of 2021 | Ashutosh Sharma & Anr. Vs. Punjab National Bank & Anr. | Raghav Sabharwal | Apoorv Sarvaria Manan Shukla-R1 Naresh Kumar Munjal Karan Valecha-R2 |
| 22. | Comp. App. (AT) No. 56 of 2020 | Bipin Kumar Patnaik Vs. Registrar of Companies, Orissa & Anr. | Ajay Garg | P.S. Singh-R1 Kamalkant Jha |

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar